

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

NEW DELHI

Original Application no. 1084 of 2024

Vijay Kumar Pathania

...Applicant

Versus

State of Punjab and Ors.

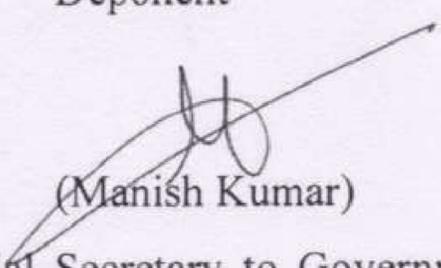
Respondents...

S. No.	Particulars	Dated	Page No.
1	Short reply by way of affidavit of Manish Kumar, Special Secretary to Government of Punjab, Department of Science, Technology and Environment i.e. respondent no.1 in compliance of order dated 20.08.2025.	30.10.2025	1-5

Deponent

Date: 3/11/2025

Place: Chandigarh

  
 (Manish Kumar)

Special Secretary to Government  
of Punjab, Department of  
Science, Technology and  
Environment.

(on behalf of State of Punjab)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,****NEW DELHI****Original Application No. 1084 of 2024**

Vijay Kumar Pathania

....Applicant

Versus

1. State of Punjab Through Secretary, Environment RoomNo. 323, 3rd Floor , Punjab Civil Secretariat-2, Sector 9, Chandigarh – 160009 Email: [secy.te@punjab.gov.in](mailto:secy.te@punjab.gov.in)
2. State of Punjab Through Principal Secretary, Urban Development, Punjab Sector- 62, SAS Nagar Mohali, Punjab Email: [dir.hud@puda.gov.in](mailto:dir.hud@puda.gov.in) / [helpdesk@puda.gov.in](mailto:helpdesk@puda.gov.in)
3. District Town and Country Planner, S.A.S. Nagar (Mohali), Punjab PUDA Bhawan, Mohali, Sector 62, Sahibzada Ajit Singh Nagar, Lamba, Punjab 160062 Email: [helpdesk@puda.gov.in](mailto:helpdesk@puda.gov.in)
4. Municipal Corporation, S.A.S. Nagar (Mohali), Punjab Mohali Bypass, Sector 68, Sahibzada Ajit Singh Nagar, Punjab 160062 Email: [mcsasnagar@gmail.com](mailto:mcsasnagar@gmail.com) / [dc.mhl@punjab.gov.in](mailto:dc.mhl@punjab.gov.in)



5. District Magistrate, SAS Nagar (Mohali) District Administrative Complex, Sector 76 Sahibzada Ajit Singh Nagar Email: [dc.mhl@punjab.gov.in](mailto:dc.mhl@punjab.gov.in)
6. Central Pollution Control Board Through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032 Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in)
7. Punjab Pollution Control Board Through its Member Secretary Vatavaran Bhawan, Nabha Road, Patiala, Punjab, 147001 Email: [msppcb@gmail.com](mailto:msppcb@gmail.com) / [msppcb@punjab.gov.in](mailto:msppcb@punjab.gov.in)
8. TDI Township (Project Proponent) located at Sector-74 A, 92, 116, 117, 118, 119, District SAS Nagar (Mohali), Punjab-160071

....Respondents

Short reply by way of affidavit of Manish Kumar, Special Secretary to Government of Punjab, Department of Science, Technology and Environment i.e. respondent no.1 in compliance of order dated 20.08.2025.

**RESPECTFULLY SHOWETH**

I, the above-named deponent, do hereby solemnly affirm and state as under:

That the above-mentioned case is pending for adjudication



before this Hon'ble Tribunal. The respondent no.1 Secretary to Government of Punjab, Department of Science, Technology and Environment has earlier filed short reply by way of affidavit dated 24.04.2025 before this Hon'ble Tribunal in compliance to order dated 18.02.2025.

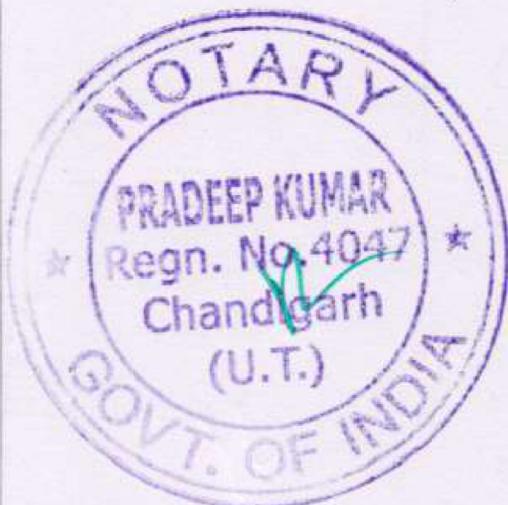
- 2) That the deponent is presently working as Special Secretary to Government of Punjab, Department of Science, Technology and Environment and as such is well conversant with the facts of the case. The deponent is competent and authorized to swear and file the present short reply by way of affidavit on behalf of respondent no.1 i.e. Secretary to Government of Punjab, Department of Science, Technology and Environment.
- 3) That the Hon'ble Tribunal was pleased to pass an order dated 08.11.2024 thereby constituting a Joint committee comprising of District Magistrate, Mohali; Punjab State Pollution Control Board; and Central Pollution Control Board. Central Pollution Control Board was designated Nodal Authority for coordination and compliance of the said order dated 08.11.2024. The Joint Committee has filed report dated 10.01.2025 before this Hon'ble Tribunal.
- 4) That in the above background of the case, it is submitted that the Punjab Pollution Control Board being the prescribed statutory authority is implementing the provisions of the environmental laws namely the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Rules made



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thereunder in the State of Punjab.

- 5) That the Punjab Pollution Control Board is working under the administrative control of the Government of Punjab, Department of Science, Technology and Environment. The Punjab Pollution Control Board has also been impleaded as respondent no. 7 in the case. The Board has filed reply in the case and the examination of the reply of the Board has revealed that after considering the recommendations of the Joint Committee given in the report dated 10.01.2025, the Board has issued a show cause notice for violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974 to M/s Green Enclave, Village Daun Majra, District SAS Nagar with an opportunity of hearing before the Chairperson of the Board. The hearing before the Chairperson of the Board was held on 08.10.2025 and the proceedings of hearing have been conveyed to M/s Green Enclave, Village Daun Majra, District SAS Nagar as well as Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar for compliance vide letter no. 5039-40 dated 10.10.2025. Further action will be taken by the Board against the actual violator after receiving the report of the Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar.
- 6) That it has been decided by the Government to adopt the reply of the Punjab Pollution Control Board on behalf of respondent no.1 i.e. Secretary, Environment. The deponent may kindly be allowed to place on record the present short reply by way of affidavit for adoption of the reply of the Punjab Pollution Control Board on behalf of



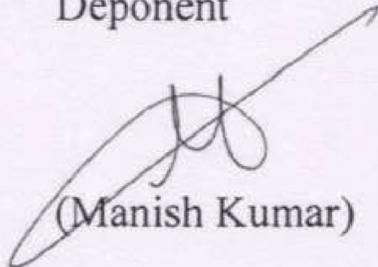
respondent no.1.

- 7) That the present short reply on behalf of respondent no.1 is hereby submitted in compliance to order dated 20.08.2025.

Deponent

Date:

Place: Chandigarh

  
(Manish Kumar)

Special Secretary to Government of Punjab, Department of Science, Technology and Environment.  
(on behalf of State of Punjab)

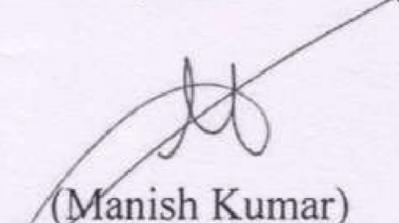
**Verification:**

Verified that the contents of paragraphs 01 to 06 of the above affidavit are true and correct to my knowledge as derived from the official record. Para No. 07 is prayer. No part of the above affidavit is false and nothing material has been kept concealed or suppressed therein.

Deponent

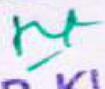
Date: 3/11/2025

Place: Chandigarh

  
(Manish Kumar)

Special Secretary to Government of Punjab, Department of Science, Technology and Environment.  
(on behalf of State of Punjab)



**ATTESTED**  
  
PRADEEP KUMAR  
Notary, Chandigarh (U.T.)

03 NOV 2025